

*domiciled as the case may be and he/she will, normally, not be moved out of that state for atleast 5 years unless there are compelling reasons.*

11. PGTs/Vice-Principals/Principals/Education Officers/Asstt. Commissioners who have 3 years or less to retire would not be posted out on promotion/direct recruitment if already working in home state, subject to availability of vacancies. Similarly, those who have 3 years or less for superannuation and are working outside their home state may be allowed on promotion priority for their home state subject to availability of vacancy.
12. No transfer TA will be paid for request transfer on whatever grounds unless the teacher has completed five years in his existing place of posting (read 5 years for request transfers and 3 years for North-Eastern Region and hard stations).
13. Asstt. Commissioner will be competent to change the headquarter of a teacher on administrative grounds to any place within the region as deemed fit and direct him to discharge his duties there. The Asstt. Commissioners shall report forthwith the case with full facts to the Commissioner for confirmation or directions as may be considered necessary by the Commissioner.,
14. Not-with-standing any provision in the above guidelines, the consider will be competent to make such departure from the guidelines as he may consider necessary in the interest of the sangathan.

### **Standing Committee for Grievances of Kendriya Vidyalaya Employees**

811. DR. LAXMINARAYAN PANDEYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that a Standing Committee of Deputy Commissioners and Assistant Commissioners of Kendriya Vidyalayas Sangathan has been set up to go into the demands and grievances of its employees/associations;

(b) if so, the details thereof alongwith the suggestions, if any, made by the Committee in this regard; and

(c) the action taken by the Government thereon?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c). The deputy Commissioners and Assistant Commissioners available at Headquarters in Kendriya Vidyalaya Sangathan sit informally as a Committee from time to time to go into various administrative matters and also matters raised by various associations. This is an internal arrangement of the Kendriya Vidyalaya Sangathan Headquarters, therefore the deliberations of this group are not being submitted to Government for processing.

### **Privatisation of some Railway Sectors**

812. SHRI CHETAN P.S. CHAUHAN:  
SHRI VISHWANATH SHASTRI:  
SHRI CHITTA BASU:  
KUMARI UMA BHARTI:  
SHRI BASUDEB ACHARIA:  
SHRI SURYA NARAYAN SINGH:

**SHRIMATI BHAVNA  
CHIKHLIA:  
SHRI ARVIND TRIVEDI:**

Will the Minister of RAILWAYS be pleased to state:

(a) whether the attention of the Government has been drawn to the news item captioned "Railway to privatise vital segments of operations" appearing in the Economic Times dated September 25, 1991;

(b) if so, the facts thereof and the names of the sectors proposed to be privatised and the reasons therefor; and

(c) the steps being taken to ensure that privatisation of operations does not adversely affect the passenger services in the Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) Yes, Sir.

(b) and (c). The Railways are exploring the possibilities of commercial exploitation of railway land. The details of the scheme for privatisation of the existing departmental catering unit have not yet been finalised.

#### Study Report of Tehri Dam

813. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the findings of the study report prepared by the INTACH on "Evaluating the Tehri Dam-An extended cost benefit appraisal"; and

(b) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FOR-

ESTS (SHRI KAMAL NATH): (a) The main findings of the study are:

- Large investment in Tehri Dam does not seem justified in view of the risk of dam collapse;
- Useful life of the reservoir is likely to be 62 years on the basis of prevailing silt load data;
- The cost of power generation is 73 paise per unit against the cost of 35 paise per unit estimated by the proponents; and the return on the power component would be only 4.52% rather than 6.89% as reported.
- The benefit-cost ratio for irrigation component is 1.28 and not 3.68 as reported; and benefit-cost ratio for the project is 0.56 : 1 which is likely to be even more adverse with increase in cost.

(b) These findings have been discussed by INTACH in a public meeting but the project authorities are proceeding on the basis of the detailed project reports.

#### Setting up of a Population Commission

814. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal to set up a Population Commission; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) and (b). To impart a new thrust and dynamism to the Family Welfare Programme, a draft Action Plan has been